

Construction of Fishing Harbour at Paradip (Orissa)

1214. SHRIMATI JAYANTI PAT-NAIK: Will the Minister of AGRICULTURE be pleased to state:

(a) whether it is a fact that Government had taken decision for the construction of a Fishing Harbour at Paradip in Orissa in 1970;

(b) if so, the reasons of the delay in the implementation of the above proposal; and

(c) the steps proposed to be taken to expedite the construction of the above fishing harbour at Paradip?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) No, Sir.

(b) A feasibility report was prepared by the Paradip Port Trust and was submitted to Government. The latest position is that the Ministry of Shipping and Transport have not accepted the site selected for the fishing harbour in view of the common approach channel for both fishing vessels and commercial vessels.

(c) A meeting was held on 13-11-81 in the Ministry of Shipping and Transport for consideration of the alternate sites. The Port Trust are to take up investigations for determining the suitability of the sites which do not involve use of common channel for both commercial vessels and fishing vessels.

Natural Water Reservoir at Panchsheelwar, Karnali and Rapti

1215. SHRI N. E. HORO: Will the Minister of IRRIGATION be pleased to state:

(a) whether any proposal has been made by the Indian Government to Nepal for creating natural water reservoir at Panchsheelwar, Karnali and Rapti along the border with a view to solving the recurring flood problem in eastern U.P. and Bihar; and

(b) if so, the details thereof and the reaction of Nepal Government in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF IRRIGATION (SHRI Z. R. ANSARI): (a) and (b). The position in respect of the three projects, which may inter-alia provide flood control benefits, is as follows:

(i) *Pancheshwar Project* : in the basis of an agreement reached with His Majesty's Government, Nepal, detailed investigations in respect of the Pancheshwar Multi-purpose project are likely to be started shortly.

(ii) *Karnali Project* : It has been agreed with His Majesty's Government, Nepal, that a comprehensive feasibility study of the project will be undertaken under the joint supervision of both the countries and a detailed report will be prepared.

(iii) *Rapti Project* : Regarding investigation of a multi-purpose project on river Rapti jointly, the matter is being pursued with H.M.G. Nepal.

Price of Butter, Cheese and Ghee.

1216. DR. KRUPASINDHU BHOI: Will the Minister of AGRICULTURE be pleased to state:

(a) whether Government are aware that even though the price of milk has remained unchanged during the last two years in Delhi the prices of butter, cheese and ghee have increased considerably; and

(b) if so, the reason thereof and the action taken by Government to maintain parity between the milk price and prices of milk products?

THE MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE AND RURAL RECONSTRUCTION (SHRI R. V. SWAMINATHAN): (a) and (b). The prices of butter, cheese and ghee are affected by increase in the costs of various inputs and the raw materials including fresh milk used in the